हाल ही के लोक सभा निर्वाचनों के दौरान हिंसा

245. श्रीएम.ए. बेबी: श्रीरऊफ वली उल्लाह:

क्या गृह मंत्री यह बताने की हुपा करेंगे कि:

- (क) देश में हाल ही। में हुये लोक सभा निर्वाचनों के दौरान मारे गये ग्रथवा घायल हुये व्यक्तियों की राज्यवार ग्रौर राजनैतिक दलवार संख्या । कतनी है;
- (ख) अपराधी व्यक्तियों के विरुद्ध क्या-क्या कार्यवाही की गई है ; और
- (ग) भविष्य में ऐसी घटनाश्रों को रोकने के लिये क्या कदम उठाये जा रहे हैं?

गृह मंत्री (श्री मृपती मोहम्मद सईद): (क) सूचना एकत्र की जा रही है ग्रीर सदन के पटल पुर रख दी जायेगी।

(ख) ग्रीर (ग) चूंकि कानून ग्रीर व्यवस्था राज्य का विषय है, ग्रतः भविष्य में होने वाली हिंसक घटनाग्रों को रोकने के लिये उचित कार्रवाई करना संबंधित राज्यों/संघ शासित क्षेत्रों का काम है।

- (c) whether Government propose to open more counters in order to remove the problems faced by the Vehicle owners in registration or in the payment of Road Tax; and
- (d) if so, what are th? steps proposed to betaken in the matter?

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) A new pattern of assigning of registration mark for motor vehicles has been laid down i in the Gazette notification No. "444(E) dated 12-6-1989 issued under section 41(6) of the M. V. Act, 1982 It is effective from 1-7-1989.

The subject matter of motor vehicular taxes falls within the purview of State Governments/UT Administrations. With a view to remove inconvenience to the public in the matter of periodical pay-ment of taxes, the Central Government on the basis of recommendation of the Transport Development Council have requested *the* Slate Governments/UT Administrations to consider making provision for collection of road tax in respect of personalised vehicles in one lumpsum at the time of registration of the vehicle. This requires, the amendment by the concerned State Governments of the Motor Vehicles Taxation Acts and would become operative after such amendments.

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quested to take necessary corrective action.

Modernisation and expansion of Telecommunication net-work

247. SHRI BAIKUNTHA NATH SAHU: Will the MINISTER OF COMMUNICATIONS be pleased to state:

(a) whether Government have taken any steps to modernise and expand telecommunication net-work

in the country during the Seventh plan period;

- (b) if so, what specific steps have been taken in that regard in Orissa;
- (c) what are the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) Yes Sir.

(b) and (c) A statement is laid on the Table of the House.

Statement

• (b) and (c) Specific steps have been taken to modernise expand and improve the telecom network in Orissa during the 7th Plan Period by way of:

- -Commissioning of Digital Trunk Automatic Exchange.
- -Commissioning of SFMs and SFT systems.
 - —Automatisation of manual exchanges by strowger/electronic equipment.
- —Opening new digital and storwger telephone exchanges.
- -Expansion of existing exchanges.
- —Replacement of strowger exchanges by electronic exchanges.
- -Commissioning of new notional telex exchanges.
- —Expansion of existing telex exchanges.
- -Opening of Long Distance Public Telephones.
- -Introduction of STD services.
- -Provision of reliable transmission media.

The achievements made during the 7th Plan upto November, 89 in broad parameters is as under:

respect of

- —Addition of about 23, 000 telephone switching capacity.
- —Provision of about 20, 000 new telephone connections.
- -Addition of 200 lines telex capacity.
- -Provision of 223 new telex connections.
- -Opening of about 500 Long Distance Public Telephones.
- -Provision of STD at 25 new stations.
- -Commissioning of 1000 line Digital TAX at Cuttack.